Annexure 6

Name of the Corporate debtor: M/s. Bil Energy Systems Limited; Date of commencement of liquidation: 04.12.2023 and apppointment or amended on 04.12.2023; List of stakeholders as on :18.11.2024

List of operational creditors (other than workmen, employees and Government Dues)

List or operational creditors (other than workmen, employees and Government Dues)															
S No	Name of the creditor	Identification No	Details of claims received	Details of claim admitted						% share in total amount of claims admitted		Amount of any mutual dues, that may be set off	rejected	Amount of claim under verification	Remarks if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attatchment pending disposal	Whether lien / attatchment removed? (Yes /No)	Amount covered by guarantee						
1	BSE Limited	1	04-01-2024	62,83,264	62,83,264.00	Form C	Nil, As per Information available till	NA	-	0.15	-	-	-	-	
2	National Stock Exchange of India Limited	2	19-01-2024	61,53,009	61,53,009.00	Form C	Nil, As per Information available till	NA	-	0.15	-	-	-	-	
3	Link Intime India Pvt Ltd	3		97,438	97,438.00	Form C	Nil, As per Information available till	NA	-	0.00					
4	Bansal Bansal & Co	4		12,00,850	12,00,850.00	Form C	Nil, As per Information available till date	NO	-	0.03	-	-	-	-	
	Sub Total			1,37,34,561	1,37,34,561.00					0.34	-	-	-	-	